

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 461 of 2019

IN THE MATTER OF:

Chhattisgarh Distilleries Ltd.

...Appellant

Versus

Dushyant Dave & Ors.

...Respondents

Present

For Appellant: Ms. Anannya Ghosh, Advocate

**For Respondent: Mr. Anoop Prakash Awasthi Advocate for R-1
Mr. Rajesh Kr. Gautam and Ms. Khushboo, Advocates
for R-3
Mr. Jatin Kumar and Ms. Pratishtha Vij, Advocates
for R-2 & R-2**

With

Company Appeal (AT)(Ins) No. 613 of 2019

IN THE MATTER OF:

Abhay.

...Appellant

Versus

Mr. Dushyant Dave & Ors.

...Respondents

Present

For Appellant: Mr. Akhil Sachar and Ms. Sunanda Tulsyan, Advocates.

**For Respondent: Mr. Anoop Prakash Awasthi Advocate for R-1
Mr. Rajesh Kumar Gautam and Ms. Khushboo, Advocates
for R-3**

Mr. Prashant S. Kenjale Advocate
Mr. Jatin Kumar and Ms. Pratishtha Vij, Advocates
for R-2 & R-2

O R D E R

26.08.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 27th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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